

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON ENERGY**

SHRI GULAM ALI (Nominated): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Energy:-

- (i) Third Report on Action-taken by the Government on Observations/ Recommendations of the Committee contained in its Forty-first Report (Seventeenth Lok Sabha) on 'Bio-Energy and Waste to Energy-Recovery of Energy from Urban, Industrial and Agricultural Wastes/Residues and Role of Urban Local Bodies in Energy Management';
- (ii) Fourth Report of the Committee on 'Demands for Grants (2025-26)' of the Ministry of Power; and
- (iii) Fifth Report of the Committee on 'Demands for Grants (2025-26)' of the Ministry of New and Renewable Energy.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON HOUSING AND URBAN AFFAIRS**

श्री रामचंद्र जांगड़ा (हरियाणा): महोदय, मैं आवासन और शहरी कार्य मंत्रालय की 'अनुदान मांगों (2025-26)' के संबंध में विभाग-संबंधित आवासन और शहरी कार्य संबंधी संसदीय स्थायी समिति (2024-25) के तीसरे प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ।

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON RURAL DEVELOPMENT AND PANCHAYATI RAJ**

श्रीमती गीता उर्फ चन्द्रप्रभा (उत्तर प्रदेश): महोदय, मैं विभाग-संबंधित ग्रामीण विकास और पंचायती राज संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखती हूँ :-

- (i) Fifth Report of the Committee on 'Demands for Grants (2025-26)' pertaining to the Department of Rural Development (Ministry of Rural Development);
- (ii) Sixth Report of the Committee on 'Demands for Grants (2025-26)' pertaining to the Department of Land Resources (Ministry of Rural Development); and

- (iii) Seventh Report of the Committee on 'Demands for Grants (2025-26)' pertaining to the Ministry of Panchayati Raj.

STATEMENT REGARDING GOVERNMENT BUSINESS

MR. DEPUTY CHAIRMAN: Statement regarding Government Business. Dr. L. Murugan.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Mr. Deputy Chairman, with your kind permission, I rise to announce that the Government Business during the week commencing Monday, the 17th of March, 2025, will consist of:

1. Consideration of any item of Government Business carried over from today's Order Paper. It contains 'Discussion on the working of Ministry of Railways'
2. Discussion on the working of Ministry of Health and Family Welfare.
3. Discussion on the working of Ministry of Home Affairs.
4. General Discussion on the Budget (Manipur) for the year, 2025-26.
5. Consideration and return of the following Bills, as passed by Lok Sabha:
 - (i) The Appropriation (No.2) Bill, 2025;
 - (ii) The Appropriation Bill, 2025;
 - (iii) The Manipur Appropriation (Vote on Account) Bill, 2025; and
 - (iv) The Manipur Appropriation Bill, 2025.
6. Consideration and passing of the Disaster Management (Amendment) Bill, 2024, as passed by Lok Sabha.

REGARDING NOTICES RECEIVED UNDER RULE 267

MR. DEPUTY CHAIRMAN: Hon. Members, nine notices have been received under Rule 267. ...*(Interruptions)*... The notices of Shrimati Sagarika Ghosh, Shri Pramod Tiwari, Ms. Dola Sen ...*(Interruptions)*... Please, please. Pramodji. ...*(Interruptions)*... Shri Sanjay Singh, Shri Saket Gokhale and Ms. Sushmita Dev have demanded discussion over the alleged lapses of Election Commission in issuance of multiple duplicate EPICs across the State. The notices of Shri Vaiko and Shri P. Wilson have demanded discussion over the concerns regarding upcoming delimitation exercise to Southern States. The notice of Shri Sandeep Kumar Pathak